NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No.28/(MAH)/2015

CORAM:

Present:

SHRI M. K. SHRAWAT

MEMBER (J)

SHRI BHASKARA PANTULA MOHAN

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 11.10.2017

NAME OF THE PARTIES:

Mr. Kailash Ramchand Dewani

V/s.

M/s. SNT Controls Limited

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

S. No. NAME DESIGNATION SIGNATURE

Sunkha Gajakers. Adv for Respondent Spell.

2. Dr. Delph' Adr. for Pethiner Ferthilanh

Muheth petitioner

By lansent the matter in adjanner

104th Dec. 2M7.

ORDER

TCP No. 28/397-398/CLB/MB/MAH/2015

The Learned Representatives of both the sides are present.

2. By consent adjourned to **04.12.2017**.

Sd/-

Bhaskara Pantula Mohan Member (Judicial) 11.10.2017 Sd/-

M.K. Shrawat Member (Judicial)